

THE HIGH COURT OF KERALA

Tel No :0484-2562951

Fax No:0484-2562451

Kochi-682 031
Dated 06/06/2018

C3-60471/2017

OFFICIAL MEMORANDUM

Sub: Filling up of post of Clerk-cum-Typist in the District Legal Services Authority, Manjeri - Applications inviting of – Reg.
Ref: Notification No.7 of 2018 dated 29/05/2018 of the Kerala State Legal Services Authority.

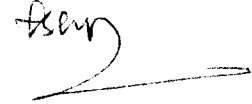
Copy of the reference cited is forwarded herewith to the undermentioned officers who are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The periods of all deputations in the service of the applicant with the corresponding bodies should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, applications for deputations need not be forwarded.
5. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of a substitute/fresh hand in the event of deputation.

(PTO)

6. The applications should contain Bio-data, NOC and statement under Rule 144, Part I, KSRs, so as to reach this Office on or before 23/06/2018.

(By Order)



Sureshkumar D
Assistant Registrar

To

All District Judges
All Chief Judicial Magistrates
The IT Section, High Court (for publishing in the High Court website)
The File.



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031
 Tele/ Fax: 2396717, e-mail: kelsakerala@gmail.com, Website: www.kelsa.nic.in

29.05.2018

NOTIFICATION NO.7 OF 2018

The following post in District Legal Services Authority, Manjeri will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before **28.06.2018**

Office of the District Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Clerk cum Typist	1	Manjeri	By deputation from the category of Typist Grade II in the Law Department or similar category of officers from any other subordinate services.

K. Sathyan
 Member Secretary
 (District Judge)

[Signature]
 29/05/18